

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2817  
ANSWERED ON:11.08.2003  
SALES TAX ON ATF  
M. JAGANNATH

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of sales tax levied by the States on aviation turbine fuel, State-wise;
- (b) whether the sales tax levied on ATF has been reduced by the State of Andhra Pradesh and Chhatisgarh for promotion of civil aviation services in their States;
- (c) if so, whether the Government have an proposal to provide incentives to the States levying minimum sales tax on aviation turbine fuel in order to compensate the losses incurred due to reduction of sales tax on ATF;
- (d) if so, the details thereof; and
- (e) if not the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION( SHRI RAJIV PRATAP RUDY )

- (a): The information is being collected and will be laid on the Table of the House.
- (b): Andhra Pradesh Government has reduced the sales tax on Aviation Turbine Fuel (ATF) from the earlier 30.55% to 4% effective 1.4.2002. Chhatisgarh Government has also reduced sales tax on ATF from the earlier 20% to 4% effective 1.5.2003.
- (c),(d) & (e): The information is being collected and will be laid on the Table of the House.